contractors by a system of procurement through milk producers' co-operatives;

Intensive drive for improving the sanitary conditions of the plant;

Improvement in the maintenance of the equipment, buildings etc.;

Enforcement of standards of quality of raw milk;

Improvement in arrangements for distribution of milk to consumers by replacement of the advance payment system by a system of "Cash and carry"; and so on."

भी सिद्धेश्वर प्रसाद: मैं जानना चाहता हूं कि जिन सिफारिशों को ग्रभी पढ़ कर सुनाया गया उनमें से किन सिफारिशों को सरकार नेस्वीकार कर लिया है, ग्रीर जिनके सम्बंध में ग्रभी निर्णय नहीं लिया है उनके सम्बंध में कब तक निर्णय ले लिया जाएगा?

भी शाहनवाज खां : सरकार ने इन सब सिफारिशों को मान लिया है।

श्री रामेश्वरानन्द : मैं यह जानना बाहता हूं कि इस दुग्ध योजना के लिए जो दूध ठेके दारों से खरोदा जाता है, इस दूध को ठेके दार जिनसे लेते है उनसे किस भाव पर लेते हैं श्रीर सरकार को किस भाव पर देते हैं?

प्रध्यक्ष महोदयः यह बहुत तफसील का सवाल है ।

श्री विभूति मिश्र : ग्रभी मंत्री जी ने कहा कि जो कर्मचारी इसमें काम करते हैं छनको संतोष दिला दिया गया है। लेकिन क्या यह सही है कि ऐसे भी मादमी हैं जो ससपेंडेड हैं जिसके कारण कर्मचारियों का भ्रम्सरों से मेल नहीं है भीर इसलिए घाटा होता है भीर काम ठीक से नहीं होता।

श्री शाहनवाज सां अब कोई भारगे-नाइजेमन चलता है तो जो बुरे भादमी होते हैं उन को ससदेश भी विया जाता है। यह तो हेता ही रहेंगा भी रामेश्वरानन्व ः मेरे प्रश्न का उत्तर दे दीजिये । यह तो बहुत छोटा सवाल था । उसका उत्तर भाना चाहिए था ।

भ्रष्यक्ष महोदय: मैंने इसी वास्ते तो उत्तर नहीं देने दिया क्योंकि भ्रापने कहा कि प्रश्न बहुत छोटा था।

श्री रामेक्बरानन्द : बड़ा होता है तो भ्राप उत्तर नहीं देने देते भौर छोटे का तो भाने देना चाहिये था ।

Dhebar Commission

Shri S. C. Samanta:
Shri M. L. Dwivedi:

462. Shri Subodh Hansda:
Shri B. K. Das:

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Will the Minister of Social Security be pleased to refer to the reply given to Starred Question No. 1914 on the 24th April, 1964 and state the progress made in the implementation of the recommendations made by Dhebar Commission for the rehabilitation and employment of the Scheduled Castes and Scheduled Tribes displaced as a result of setting up of major irrigation, power and industrial projects?

The Deputy Minister in the Department of Social Security (Shrimati M. Chandrasekhar): Instructions were issued on the lines of the recommendations of the Dhebar Commission by the Ministry of Home Affairs pointing out the necessity for proper rehabilitation and employment of Scheduled Tribes and Scheduled Castes displaced as a result of establishment of projects. The Ministry of Industry & Supply also issued necessary inasking Undertakings structions make every effort towards the rehabilitation of Scheduled Castes and Scheduled Tribes who were displaced. State Governments and Public necessary Undertakings are taking action as far as possible and are continuously reviewing the position.

The progress in implementation of the instructions in the case of some major projects like Rourkela and Durgapur Steel Plants, Heavy Engineering Corporation, Maithon Dam, Panchet Dam etc. on the basis of the information readily available, is as follows:

Oral Answers

No. of families displaced.		No. of families re- habilitated	
Scheduled Tribes	Scheduled Castes	Scheduled Tribes	Scheduled Castes
6,077	1,357	5,496	596

Shri S. C. Samanta: May I know whether the Home Ministry will point out to the concerned Ministries about the rehabilitation and other things of the displaced persons?

Shrimati Chandrasekhar: The main answer itself states that we have already issued instructions.

Shri S. C. Samanta: May I know whether this Ministry is also going to take some burden on its own?

Shrimati Chandrasekhar: Yes, Sir. We are periodically doing it, as and when things come to our notice. In addition, as the Home Minister suggested, there is going to be the State Ministers' Conference in a month or two. This will be brought to notice of the State Governments at that Conference also.

Shri B. K. Das: There are general schemes for rehabilitation of persons who are displaced. May I whether those schemes are supplemented by the Ministry for the rehabilitation of displaced scheduled caste and scheduled tribe persons?

Shrimati Chandrasekhar: Apart from the specific programmes to be taken up by the projects for displaced scheduled caste and scheduled tribe persons, when the projects are established, there are certain schemes of the economic uplift prepared by Backward Classes Section of Ministry.

Shri Basumatari: Just now the Minister stated that the number of families displaced, both scheduled tribes and scheduled castes, is 68,000. May I know how many of them have been rehabilitated in regions?

May I Shrimati Chandrasekhar: correct the hon. Member? The number of families displaced is 6,077 out of which 5,496 were rehabilitated.

Shri A. P. Sharma: Is there any scheme for displaced scheduled caste and scheduled tribe persons for the Bokaro Project?

Shrimati Chandrasekhar: For every project, there is a scheme and that is the precise work of the project.

श्री राम सेवक यादव : मैं जानना चाहता हं कि भ्रवतक ढेबर कमंशन की सिफारिशों के भ्रनुसार सारे दश में कितने हरिजनों भीर भादिवासियों को काम में लगाया गया है ?

Shrimati Chandrasekhar: I will not be able to give the break-up of the employment potentialities availed of by the scheduled castes and scheduled tribes. But certain arrangements are being made in the shape of training being provided for vocational and other things for these displaced scheduled caste and scheduled tribe persons for being employed in the projects that are established.

Krishi Pandit' Awards

+ Shri Man Sinh P. Patel: Shri Hukam Chand •463. { Shri Bade: Kachhavaiya: Shri Bibhuti Mishra:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether Government propose to introduce a Krishi Pandit' tional Award Scheme; and
- (b) if so, the broad features thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri